

ITEM NO.111

COURT NO.12

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5354/2011

TITAN PLAST(P) LTD. & ANR.

Appellant(s)

VERSUS

COMMERCIAL TAX OFFICER & ORS.

Respondent(s)

(RETAIN ITS POSITION, AT TOP)

WITH

W.P. (C) No. 298/2012 (X)
C.A. No. 5355/2011 (XII-A)
C.A. No. 5356/2011 (XII-A)
C.A. No. 5361/2011 (XII-A)
C.A. No. 5362/2011 (XII-A)
C.A. No. 5363/2011 (XII-A)
C.A. No. 7388/2011 (XII-A)
C.A. No. 3401/2012 (XII-A)
C.A. No. 5449/2013 (XII-A)
C.A. No. 7004/2013 (XII-A)
C.A. No. 7729/2014 (XII-A)
C.A. No. 3770/2015 (XII-A)
C.A. No. 4443/2015 (XII-A)
C.A. No. 936/2017 (XII-A)
C.A. No. 933/2017 (XII-A)
C.A. No. 934/2017 (XII-A)
C.A. No. 940/2017 (XII-A)

Date : 07-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Sridhar Potaraju, AOR

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Ms. Surekha Raman, Adv.
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For M/s. K J John And Co, AOR

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Mr. Guntur Prabhakar, AOR
Mr. G. N. Reddy, AOR
Mr. D. Mahesh Babu, AOR
Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER